

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal Nos. 71203 of 2018–EX[DB]

(Arising out of Order-in-Original No.03/Commissioner/GZB/2018-19 dated 25/05/2018 passed by Commissioner of Central Goods & Service Tax, Ghaziabad)

M/s Shivam Metals,

Appellant

Vs

Commissioner of Central Excise, Ghaziabad

Respondent

APPEARANCE:

Shri Rajesh Chhibber, Advocate

for the Appellant

Shri Rajeev Ranjan, Addition Commissioner,

Shri Sandeep Kumar Singh, Deputy Commissioner,

Shri Shiv Pratap Singh, Deputy Commissioner

Authorised Representatives for the Respondent

CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 04 July, 2019
DATE OF PRONOUNCEMENT : 30 July, 2019

This appeal is allowed. For order, see order of date in
Excise Appeal No.71178 of 2018.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp